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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 14/(MAH)/2012
C.A. No. 38/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: M/s. R S M Properties Pvt. Ltd.
V/s.
M/s. Supermax International Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 and 241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CA No. 38/2016 in TCP No. 14/397-398/NCLT/MB/MAH/2012

At request of the Applicant, list this matter on **18.12.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)